

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 139 OF 2015

Dated: 22nd February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

ISMT Ltd.

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Dipali Seth
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. G. Saikumar
Mr. Nitish Gupta for R.2

ORDER

We have heard learned counsel for the parties.

At the request of learned counsel for Respondent No.2, the matter is adjourned to **26.02.2016** for further hearing.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**